GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3938 ANSWERED ON:20.04.2010 STATE HOCKEY ASSOCIATIONS Bhujbal Shri Sameer

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether any norms have been laid down for the recognition/ derecognition and merger of State Hockey Associations;

(b) if so, the details thereof;

(c) whether only one association out of three hockey associations in Maharashtra has been recognised;

(d) if so, the details thereof and the reasons therefor;

(e) whether the Mumbai Hockey Association has been derecognised; and

(f) if so, the reasons therefor and the extent to which hockey in Maharashtra is likely to be affected due to merger of the hockey associations of Mumbai and Vidarbha in Maharashtra Hockey Association?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a): Recognition and derecognition of state hockey associations is the responsibility of the Hockey India and is determined as per the provisions of their constitution. The Government has not laid down any norms in this regard.

(b) to (f): Do not arise.